GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

STARRED QUESTION NO. 6 ANSWERED ON 03.02.2025

CONSTRUCTION OF PERMANENT CAMPUS FOR KENDRIYA VIDYALAYA, TARAKESWAR

*6. SHRI JAGANNATH SARKAR:

Will the Minister of EDUCATION be pleased to state:

- (a) the status of the construction of the permanent campus for Kendriya Vidyalaya (KV) Tarakeswar, West Bengal and the reasons for the delay, if any;
- (b) whether the Government has allocated funds and resources to expedite the construction process for the above campus and if so, the details thereof;
- (c) whether KV, Tarakeswar is currently operating from a temporary accommodation and meets the required standards for quality education; and
- (d) the steps being taken by the Government to ensure that KV, Tarakeswar receives adequate facilities to expand its educational offerings including introduction of Commerce and Humanities streams?

ANSWER

MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 6 RAISED BY SHRI JAGANNATH SARKAR, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 03.02.2025 REGARDING CONSTRUCTION OF PERMANENT CAMPUS FOR KENDRIYA VIDYALAYA, TARAKESWAR.

- (a) Construction of permanent buildings for Kendriya Vidyalayas (KVs) is a continuous process, which depends upon identification of suitable land, completion of transfer / lease formalities in favour of Kendriya Vidyalaya Sangathan (KVS) by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc. As per information received from KVS, KV Tarakeswar, West Bengal was opened in the year 2010-11 in Civil Sector under sponsorship of State Government of West Bengal. Land measuring 7.39 acres has been transferred in the name of KVS in October 2017 for construction of permanent school building. The work was entrusted to CPWD in May, 2022 and the construction work of permanent school building including 09 staff quarter, boundary wall etc. for this KV has been commenced in October 2024.
- (b) KVS has accorded Administrative Approval and Expenditure Sanction of Rs. 3860.11 lakh and an amount of Rs. 220.00 lakh has already been released so far on the basis of progress of work.
- (c) & (d) As per information received from KVS, KV Tarakeswar is satisfactorily operating in temporary accommodation provided by the sponsoring authority with quality limited education, but having resources for further development/extension. This KV is presently functioning with one section each from class-I to X and one section each in class-XI and XII (Science Stream). At present, there is no such proposal to start Commerce and Humanities streams as KV, Tarakeswar is running in temporary building with limited infrastructure.
